

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2945

ANSWERED ON:18.08.2011

LAND REFORMS

Reddy Shri Anantha Venkatarami;Sinh Dr. Sanjay;Vasava Shri Mansukhbhai D.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has set up a `National Council for Land Reforms` to initiate land reform;
- (b) if so, the composition and terms of reference of the said Council;
- (c) the achievements of the Council since its inception; and
- (d) the steps taken/proposed to be taken to ensure that the benefits of land reforms reach the poorest of the poor in the country?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

(a) Yes, Sir.

(b) The National Council for Land Reforms has been constituted vide Gazette notification dated 9.1.2008 to lay down broad guidelines of policy recommendations on agrarian relations and land reforms based on the recommendations of the `Committee on State Agrarian Relations & the Unfinished Task in Land Reforms`. A copy of the Gazette notification is placed at Annexure. The Council is constituted under the Chairmanship of Hon`ble Prime Minister with Secretary (Land Resources) as Member Secretary.

(c) & (d) The first meeting of the Council is yet to be held.